

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).34066-34067
of 2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 17/03/2010 These Petitions were called on for hearing
today.

For Petitioner(s)

Mr. Nikhil Nayyar, Adv.

For Respondent(s)

Mr. Rajesh Kumar, Adv.
Mr. Gunnam Venkateswara Rao , Adv
Mr. Ashutosh Kr. Sharma, Adv.
Mr. Anurag Kishore, Adv.UPON hearing counsel the Court made the following
O R D E R

Counsel appearing for Respondent Nos. 3 and 4
seeks further time to file counter affidavit. Four
weeks time granted, as a last chance. Respondent No.2
has already appeared and filed counter affidavit.

Issue fresh notice to the unserved Respondent No.1
by Registered Post AD.

List the matter on 21.04.2010.

(Ashok Menon)
Registrar

PS